

(b) if so, what arrangements Government propose to make to utilise the reserves fully?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI HUMAYUN KABIR):

(a) No, Madam.

(b) Does not arise.

EXPANSION OF OIL REFINERIES

*538. SHRI DEVI SINGH: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether any proposal has been submitted by the Soviet team, which recently visited India, for the expansion of oil refineries in the country; and

(b) if so, what are the details of the proposal?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI HUMAYUN KABIR):

(a) No, Madam.

(b) Does not arise.

GOVERNMENT ASSISTANCE FOR 'PEAK' SCHOOLS

*540. SHRI RAMGOPAL GUPTA: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that Government have accepted a suggestion made at the meeting of the National Board of Basic Education to extend Government assistance to outstanding schools;

(b) if the reply to part (a) above be in the affirmative, whether Government have received any scheme in the matter; and

(c) if so, the broad outlines of the said scheme?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRIMATI SOUNDARAM RAMACHANDRAN): (a) while summing up the discussions of the 2nd meeting of the National Board of Basic Education the suggestion to develop good schools as peaks of excellence with higher standards was supported.

(b) and (c) Government have not received any scheme in this regard from any outside organisation. However, a proposal to develop selected schools to serve as model institutions in the Fourth Plan is under consideration. Details of the proposal will be drawn up when allocations for the Fourth Plan are finally settled.

अस्थायी सरकारी कर्मचारियों की अजियों को भेजने पर रोक

*543. श्री लक्ष्मी नारायण दास : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या प्रत्यक्ष नियमित सेवा-निश्चोज के बारे में बिल्कुल अस्थायी कर्मचारियों की अजियों को भेजने पर कोई रोक है ; और

(ख) यदि हाँ, तो एक वर्ष में कितनी अजियां भेजी जा सकती हैं ?

†[BAN ON FORWARDING OF APPLICATIONS OF TEMPORARY GOVERNMENT EMPLOYEES

*543. SHRI L. N. DAS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any restriction on forwarding applications of purely temporary employees for seeking regular employment elsewhere; and

(b) if so, how many applications can be forwarded in a year?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री जयसुख लाल हाथी) : (क) और (ख) ऐसे बिल्कुल अस्थायी कर्मचारियों की जो वैज्ञानिक अथवा तकनीकी पदों पर नियुक्त नहीं हैं, अजियां भेजने पर कोई रोक नहीं है। हां जनहित की दृष्टि से अत्यंत आवश्यक होने पर अजियां रोकी जा सकती हैं। अस्थायी विभागों या संस्थाओं में या ऐसे विभागों या संस्थाओं में जहाँ वैज्ञानिक या तकनीकी